

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3770  
ANSWERED ON:05.08.2014  
EMPLOYMENT TO VISUALLY CHALLENGED PERSONS  
Simha Shri Prathap

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government proposes to give priority to persons with disabilities in employment in order to encourage them;
- (b) if so, the details thereof;
- (c) whether the Government is considering to give promotion to partially visually handicapped employees as per their service and their ability to perform departmental work in view of the difficulty faced by them in competing with fellow employees in departmental examinations; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI SUDARSHAN BHAGAT)

(a)&(b) As per Section 33 of the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995, every appropriate Government shall appoint in every establishment such percentage of vacancies not less than three per cent for persons or class of persons with disability of which one per cent each shall be reserved for persons suffering from

- (i) blindness or low vision;
- (ii) hearing impairment;
- (iii) locomotor disability or cerebral palsy, in the posts identified for each disability

(c)&(d) As informed by Department of Personnel and Training, no such proposal is under consideration.